

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 282 OF 2017 &
IA NOS. 734 OF 2017 and IA NO. 485 OF 2018

Dated: 27th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jaiprakash Power Ventures Limited **Appellant(s)**
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv
Mr. Venkatesh
Mr. Suheal Buttan
Ms. Lasya Pamidi

Counsel for the Respondent(s) : Ms. Mandakini Ghosh
Ms. Ritika Singhal for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Tanya Sareen for R2

Mr. Aashish Anand Bernard
Mr. Paramhans for R-4

ORDER

Respondent/SLDC has placed on record the information which was already placed before the Respondent Commission for taking suitable action.

Learned counsel, Ms. Mandakini Ghosh appearing for Respondent No.1 seeks minimum of three months time to complete the process.

It is noticed that the matter is being kept pending for long before the Respondent Commission. We direct the Respondent Commission to complete the proceedings pending before it and dispose of the matter on or before 31.12.2019.

List the matter on 06.01.2020.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/pk